# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

# CONTEMPT PETITION NO.170/00073/2020 IN ORIGINAL APPLICATIONS NO.170/01559-01564/2018

# DATED THIS THE 27th DAY OF NOVEMBER, 2020

#### CORAM:

# HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

- 1. Prakash Rao S/o Late K.Narashimaiah Aged about: 57 years Working as Instructor DTC Shimoga-577202. Residing at: E-58, Shalivahana Swamy Vivekananda Extn. Near Govt. Women Residential Polytechnic, Gopala Shimoga-577202.
- 2. T.K. Gopala
  S/o Late Krishnadevaraiah
  Aged about: 54 years
  Working as LSG Postal Assistant
  Shivamogga HO-577201
  Residing at Hiranya Varna
  9th Cross, Chalukyanagar
  Gopalshetty Koppa
  Shivamogga-577205.
- 3. G. Suresh
  S/o Late M.K. Ganapathiyappa
  Aged about: 56 years
  Working as Asst. Accounts Officer
  O/o G.M Finance Department of Posts
  Bangalore GPO-560001.
  Residing at No.25
  Panchajanya
  Opp: Taralubalu Ladies Hostel

Savalanga Road Krushinagar Shivamogga-577204.

- 4. L.Krishna Kumari W/o Dayannanda Naik Aged about: 56 years Working as LSG SPM APMC Yard P.O. Shivamogga-577204. R/at Bhaggavathi Nilaya P & T Colony, 3rd Cross Vinobanagar Shivamogga-577204.
- 5. K.S.Manjunatha S/o Late T.Siddappa Aged about: 56 years Retired Postal Assistant Shivamogga-577204. R/at Sri Durga Nilaya A-1, 115, A Block 7<sup>th</sup> Cross, Gopal Gowda Extn. Shivamogga-577204.
- 6. Smt.Late K.Saraswathi Ex. Postal Asst. Bhadravathi HO Represented by L.R. Sri U.D.Venkatesh H/o Late K.Saraswathi R/at Saraswathi Nilaya 4<sup>th</sup> Cross, Malleshwaranagar Shivamogga-577201.

...Petitioners

(By Advocate Shri P.Kamalesan)

Vs.

Sri P.K.Bisoi
 Secretary
 Department of Posts
 Dak Bhavan
 New Delhi-110001.

CP.No.170/73/2020(OA.No.1559-1564/2018)/CAT/Bangalore Bench

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2. Smt.Sharada Sampath Chief Post Master General Karnataka Circle Bangalore-560001.

3. Sri D.S.V.R.Murthy Post Master General S K Region

S.K.Region

Bangalore-560001.

4. Sri Gangappa Superintendent of Post Offices Shivamogga Division Shimoga-577201.

...Respondents

(By Shri Vishnu Bhat)

### ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri Vishnu Bhat, learned counsel representing the respondents while referring to an order dated 18.11.2020 issued by the respondents, stated that since the order dated 10.12.2019 passed by this Tribunal in OAs.No.1559-1564/2018 has already been complied with, therefore, nothing survives in the present contempt petition. A copy of the order dated 18.11.2020 as produced by Shri Vishnu Bhat during the course of hearing, is ordered to be taken on record.

2. Shri P.Kamalesan, learned counsel representing the petitioners does not dispute the fact with regard to issuance of order dated 18.11.2020 by the respondents. He, however, states that the petitioners herein do not get the

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complete benefits in terms of order dated 10.12.2019 passed by this Tribunal in

OAs.No.1559-1564/2018, and, therefore, they may be given liberty to challenge

the order dated 18.11.2020 by way of filing a fresh OA.

3. In view of the above, the Contempt Petition is disposed of having been

rendered infructuous. However, the petitioners shall be at liberty to challenge the

order dated 18.11.2020 by way of filing a fresh OA in case they still remain

dissatisfied with the said order.

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4. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ps/